## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

# **RAJYA SABHA UNSTARRED QUESTION NO. 1893** (TO BE ANSWERED ON 17.03.2022)

## **RESERVATION IN JOBS**

#### **1893 # SHRI RAJMANI PATEL:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the rules in vogue for recruitment in Government jobs, whether there is a provision for reservation for the candidates from SC/ST/OBC categories;
- (b) if so, the category-wise number of posts reserved out of recruitment for 100 posts;
- (c) the basis of recruitment for the post left out of reservation; and
- (d) the percentage of population from general category and percentage of reservation provided to EWS from general category?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (d): In the matter of appointment, by direct recruitment to civil posts and civil services under the Central Government, on all India basis by open competition, reservation is provided to SCs, STs and OBCs @15%, 7.5% and 27% respectively. In the matter of promotions in the Central Government, reservation is provided up to the lowest rung of Group 'A' @ 15% and 7.5% to SCs and STs respectively. The persons belonging to EWSs who are not covered under the scheme of reservation for SCs, STs and OBCs are provided 10% reservation in direct recruitment in civil posts and services in the Government of India.

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